GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1205

TO BE ANSWERED ON SATURDAY, SEPTEMBER 19, 2020 / BHADRAPADA 28, 1942 (Saka)

'GREEN STIMULUS MEASURES'

1205: SHRI PINAKI MISRA:

Will the Minister of FINANCE be pleased to state:

- a) the details of any environmental-friendly or green stimulus measures in the Atma-Nirbhar Bharat package;
- b) whether the Government would consider fiscal measures to boost investment in sustainable green technology, infrastructure and products as part of the COVID-19 stimulus package; and
- c) if so, the details thereof and if not, the reasons therefor?

ANSWER MINISTER OF STATE (FINANCE) (SHRI ANURAG SINGH THAKUR)

(a) to (c): The Atma-Nirbhar Bharat package provides for a number of schemes/measures towards enhancement of Ease of Doing Business through IBC related measures, Decriminalisation of Companies Act defaults, Ease of Doing Business for Corporates etc., which may benefit all sectors, including environment-friendly industries. The list of measures in the package can be seen in Annexe-I.

An amount of Rs 6,000 crore has also been announced as part of the package for creating employment using Compensatory Afforestation Fund Management and Planning Authority (CAMPA) funds, which is to be used by State Governments for Afforestation and plantation works, including in urban areas, Artificial regeneration, assisted natural regeneration, Forest management, soil & moisture conservation work, Forest protection, forest and wildlife related infrastructure development, wildlife protection and management etc.

Further, schemes like Rs 1 lakh crore Agriculture Infrastructure Fund for farm-gate infrastructure for farmers, Rs 20,000 crore for Fishermen through Pradhan Mantri Matsya Sampada Yojana (PMMSY), Animal Husbandry Infrastructure Development Fund of Rs. 15,000 crores, Promotion of Herbal Cultivation with outlay of Rs 4,000 crore and Beekeeping initiatives of Rs 500 crore have been announced as a part of the package to promote agriculture and allied activities and fisheries which are environment friendly.

Further, measures like Tariff Policy Reform in Power Sector, Privatization of Distribution in Union Territories, boosting private sector investment through revamped Viability Gap Funding Scheme in Social Sector, more World Class Airports through Public Private Partnerships and encouragement for local defence production are proposed as part of the Package for promoting infrastructure and products.

Statement referred to in reply to parts (a) to (c) of LSUSQ No.1205 for answer on 19.09.2020

Aatma Nirbhar Bharat Abhiyaan Package

A. Announcements made on 13.05.2020

- 1. Rs 3 lakh crore Emergency Working Capital Facility for Businesses, including MSMEs
- 2. Rs 20,000 crore Subordinate Debt for Stressed MSMEs
- 3. Rs 50,000 crore equity infusion through MSME Fund of Funds
- New Definition of MSME and other Measures for MSME
- 5. No Global tenders for Government tenders of uptoRs 200 crore
- 6. Extending the Employees Provident Fund Support for business and organised workers for another 3 months for salary months of June, July and August 2020
- 7. EPF Contribution to be reduced for Employers and Employees for 3 months to 10% from 12% for all establishments covered by EPFO for next 3 months
- 8. Rs. 30,000 crore Special Liquidity Scheme for NBFC/HFC/MFls
- 9. Rs. 45,000 crore Partial credit guarantee Scheme 2.0 for Liabilities of NBFCs/MFIs
- 10. Rs 90,000 crore Liquidity Injection for DISCOMs
- 11. Relief to Contractors given by extension of up to six months for completion of contractual obligations, including in respect of EPC and concession agreements
- 12. Relief to Real Estate Projects the registration and completion date for all registered projects will be extended up to six months.
- 13. Tax relief to business as pending income tax refunds to charitable trusts and non-corporate businesses and professions to be issued immediately
- 14. Reduction in Rates of 'Tax Deduction at Source' and 'Tax Collected at Source" by 25% for the remaining period of FY 20-21
- Due Dates for various tax related compliances extended

B. Announcements made on 14.05.2020

- 16. Free food grains supply to Migrants for 2 months.
- 17. Technology system to be used enabling Migrants to access PDS(Ration) from any Fair Price Shops in India by March,2021-One Nation one Ration Card
- 18. Scheme for Affordable Rental Housing Complexes for Migrant Workers and Urban Poor to be launched
- 19. 2% Interest Subvention for 12 months for Shishu MUDRA loanees- Relief of Rs. 1500 crore
- 20. Rs 5000 crore Credit facility for Street Vendors.
- 21. Rs70,000 crore boost to housing sector and middle income group through extension of Credit Linked Subsidy Scheme for MIG under PMAY(Urban)
 - 22. Rs 6,000 crore for Creating employment using CAMPA funds
 - 23. Rs 30,000 crore Additional Emergency Working Capital for farmers through NABARD
 - 24. Rs 2 lakh crore concessional credit boost to 2.5 crore farmers under Kisan Credit Card Scheme

C. Announcements made on 15.05.2020

- 25. Rs 1 lakh croreAgri Infrastructure Fund for farm-gate infrastructure for farmers
- 26. Rs 10,000 crore scheme for formalisation of Micro Food Enterprises (MFE)

- 27. Rs 20,000 crore for Fishermen through Pradhan Mantri Matsya Sampada Yojana (PMMSY)
- -28. National Animal Disease Control Programme
- 29. Setting up of Animal Husbandry Infrastructure Development Fund Rs. 15,000 crore
- 30. Promotion of Herbal Cultivation: outlay of Rs 4,000 crore
- 31. Beekeeping initiatives –Rs 500 crore
- 32. From 'TOP' to TOTAL Rs 500 crore
- 33. Measures for Governance and Administrative Reforms for Agriculture Sector
- i. Amendments to Essential Commodities Act to enable better price realisation for farmers
- ii. Agriculture Marketing Reforms to provide marketing choices to farmers
- iii. Agriculture Produce Price and Quality Assurance

D. Announcements made on 16.05.2020

- 34. Commercial Mining introduced in Coal Sector
- 35. Diversified Opportunities in Coal Sector
- 36. Liberalised Regime in Coal Sector
- 37. Enhancing Private Investments and Policy Reforms in Mineral Sector
- 38. Enhancing Self Reliance in Defence Production
- 39. Policy Reforms in Defence Production
- 40. Efficient Airspace Management for Civil Aviation
- 41. More World-Class Airports through PPP
- 42. India to become a global hub for Aircraft Maintenance, Repair and Overhaul (MRO)
- 43. Tariff Policy Reform in Power Sector; Privatization of Distribution in UTs
- 44. Boosting private sector investment through revamped Viability Gap Funding Scheme in Social Sector

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- 45. Boosting private participation in space activities
- 46. Reforms in Atomic Energy Sector

E. Announcements made on 17.05.2020

- 47. Rs 40,000 crore increase in allocation for MGNREGS to provide employment boost
- 48. Increased investments in Public Health and other health reforms to prepare India for future pandemics
- 49. Technology Driven Education with Equity post-COVID
- 50. Further enhancement of Ease of Doing Business through IBC related measures
- 51. Decriminalisation of Companies Act defaults
- 52. Ease of Doing Business for Corporates
- 53. Public Sector Enterprise Policy for a New, Self-reliant India
- 54. Increase borrowing limits of States from 3% to 5% for 2020-21 only & promoting State level reforms
